

governmental organisations is being utilised for orientation and training of forest department staff and local community in joint forest management.

[Translation]

Burning of Sugarcane in Uttar Pradesh

1663. SHRI VINAY KATIYAR : Will the Minister of FOOD be pleased to state :

(a) the area in hectares in which sugarcane crop has been burnt by the farmers due to non-procurement of sugarcane by the sugar factories in Uttar Pradesh;

(b) whether Government propose to give compensation for the crop burnt;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (d) As per the information received from the State Government, during the last sugar season, i.e., 1995-96, there was no incidence in the knowledge of the State Government where farmers have burnt their sugarcane in Uttar Pradesh. As regards the current season, 1996-97, no such report has been received either from the State Government or from the sugar mills.

[English]

Loss to DMS

1664. SHRI G.A. CHARAN REDDY : Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state :

(a) whether Delhi Milk Scheme is incurring huge loss for the past few years on account of the heavy administrative and overhead expenses;

(b) if so, the extent to which it has incurred loss, year-wise;

(c) whether any irregularities/short comings have been noticed in the procurement, processing and distribution of the milk and milk products;

(d) if so, the details thereof including the audit objections; and

(e) the action proposed to be taken in this regard ?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (SHRI RAGHUVANS PRASAD SINGH) : (a) and (b) The selling price of DMS milk was kept generally at levels lower than the full cost of procurement, processing and distribution. As a result of this

it becomes necessary to provide budgetary support for its operations. Budgetary support provided in the last five years is as under :

Year	Budgetary support (Rs. in crores)
1991-92	44.52
1992-93	27.86
1993-94	9.70
1994-95	4.63
1995-96	45.14

(c) to (e) The information is being collected.

[Translation]

Payment of Cane Prices

1665. DR. MAHADEEPAK SINGH SHAKYA :
SHRI NITISH KUMAR :

Will the Minister of FOOD be pleased to state :

(a) whether the sugar mills are not paying the sugarcane price fixed by the Union Government to the cane growers of Uttar Pradesh;

(b) if so, the price at which the procurement of sugarcane is being done by the sugar mills in Uttar Pradesh;

(c) the reason for different prices of sugarcane prevailing in the same State;

(d) whether the Government have taken any steps to compensate the sugarcane growers receiving the less prices; and

(e) if so, the details thereof ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (c) The sugar mills in public and cooperative sectors of Uttar Pradesh are paying cane price at Rs. 72 to Rs. 76 per quintal during the current season 1996-97, while most of the sugar mills pertaining to private sector are paying Rs. 70 per quintal as per the settlement arrived at between the representatives of the sugar mills and the sugarcane growers.

(d) and (e) Question does not arise.

[English]

Investment in Agriculture Sector

1666. SHRI BANWARI LAL PUROHIT :
SHRI S.K. KARVENDHAN :

Will the Minister of AGRICULTURE be pleased to state :